

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. Company Appeal/155/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- PR Commissioner of Income Tax
V/s
Registrar Of Companies Mumbai

Section: 252 (3) (By Government Body) of the Companies Act, 2013

ORDER

Counsel, Abhishek R Mishra appeared for the Petitioner through VC, and Mr. Shivraj C Ranjeri, Authorized representative of RoC, Mumbai present through VC. It has been pointed out that a copy of the present Company Petition has not yet been served upon the RoC, Mumbai. Petitioner is directed to serve a copy of the present Company Petition upon the RoC, Mumbai forthwith. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)